

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4100  
ANSWERED ON:26.08.2011  
GRIEVANCE CELL IN BANKS  
Rajukhedi Shri Gajendra Singh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has set up a special cell under its control in regard to redressal of grievances of employees of the banking sector belonging to the SC/ST communities;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has received complaints for dereliction of duties by the officers/employees of the said cell in the recent past; and
- (d) if so, the details thereof and the reasons therefor alongwith action taken against such erring officers/employees?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

- (a)&(b): The Department of Financial Services in the Ministry of Finance has a regular SCT Section having a sanctioned strength of five officials headed by a Section Officer for implementation, monitoring and redressal of grievances of the employees of the banking sector belonging to SC/ST communities.
- (c): No, sir.
- (d): Does not arise.